

Date: Oct 10, 2025

Public consultation no. C2R/2025-26/62

RBI invites public comments on the draft “Reserve Bank of India (Commercial Banks – Treatment of Wilful Defaulters and Large Defaulters) Directions, 2025”

With a view to consolidate the existing regulatory instructions on the topic on an ‘as-is’ basis, the [draft of Reserve Bank of India \(Commercial Banks – Treatment of Wilful Defaulters and Large Defaulters\) Directions 2025](#) has been issued for public comments.

Additional comments or any attachments may also be submitted by email at feedbackconsolidor@rbi.org.in.

Last date for submission of comments is November 10, 2025.

Draft Direction: [PDF \(365.54 KB\)](#)